

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-330  
CP -138/241/242/ND/2019

IN THE MATTER OF:

Manhar Sabharwa  
V/s  
Sabharwal Food Industries Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section 241-242

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

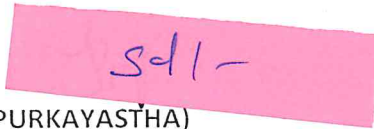
PRESENT:

For the Applicant : Ms. Sukanya Lal Adv., Mr. Manit, Adv.  
For the Respondent :

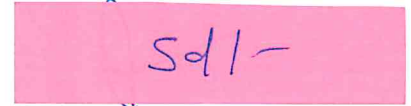
ORDER

Ld. Counsels for both the parties have put in appearance and pray for adjournment.

List the case on 13.01.2020.



(SUMITA PURKAYASTHA)  
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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